

SECTION XII
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos.
26425-26426 of 2014**

WITH
INTERLOCUTORY APPLICATION No. 1
(Application for condonation of delay in filing Special
Leave Petition)

Dr. I. Ismail ...Petitioner

Versus

K. Shameem Rani & Anr. ...Respondent

OFFICE REPORT

The matters above mentioned were listed before the
Hon'ble Court on 8th July, 2015, when the Hon'ble Court was
pleased to pass the following order:-

**"Let these matters be listed for final
disposal on a non miscellaneous day in the
month of September, 2015."**

It is submitted that Mr. G. Balaji, Advocate has on 13th
October, 2015 filed synopsis on behalf of the petitioner.
Copy of the same has already been included in the Special
Leave Petition paper books.

It is further submitted that Mr. Rakesh K. Sharma,
Advocate for respondent No. 1 has on 17th October, 2015 filed
synopsis. Copy of the same is circulated herewith.

Service of notice is complete.

The matter above mentioned is listed before the
Hon'ble Court with this office report.

Dated this, the 26th day of October, 2015

ASSISTANT REGISTRAR

COPY TO: Mr. G. Balaji, Advocate
Mr. Rakesh K. Sharma, Advocate
Mr. J.M. Khanna, Advocate

ASSISTANT REGISTRAR